

Name of the corporate debtor: Nakoda Limited; Date of commencement of Liquidation: 8th February, 2023

List of Stakeholder as on: 9th April, 2023

List of operational creditors (Government dues)

(Amount

Sl. No.	Details of claimant	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not Rejected	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicable					
1	CGST & Excise	3/3/2023	224552398	224552398	Operational Creditor	No	0.32%	--	No	--	--	
2	Commissioner of Custom	24/03/2023	742871843	742871843			1.06%					
3	State Tax	11/03.2023	12925965381								12925965381	
			13,893,389,622	967,424,241			1.38%				12925965381	



Ravindra Kumar Goyal

Liquidator of Nakoda Limited

IBBI Reg. No. IBBI/ IPA-001 /IP-P-02019/
2020-2021/13098

Reg. Address: Eden I - 807, S G Highway, Godrej Garden City,
Godrej Garden City, Jagat Pura, Ahmadabad, Gujarat-382470

Email id: liquidation.nakoda@gmail.com

AFA Valid Upto 06/06/2023

